

(c) It is estimated that the modernisation programme will be implemented within 18 to 24 months of placing orders for machinery.

(d) A sum of Rs. 7.90 lakhs has been advanced to the mill by the N.T.C. as margin money on account of working capital requirements.

Encroachments on P & T land in Bihar Circle

*554. SHRI K. M. MADHUKAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the names of places in Bihar Circle and Patna Telephone District where encroachment on Posts and Telegraphs Departmental lands have taken place by unauthorised persons :

(b) the area of land under encroachment by such unauthorised persons ;

(c) whether an M.L.A. and former Minister of Bihar is occupying P & T land at Kidwaiपुरी, Patna despite assurance by the former Minister of Communications to get the land vacated from him ; and

(d) whether any action has been taken by Government to get the unauthorised occupants evicted and if so, the facts thereof and if not, the reasons therefor ?

THE MINISTER OF COMMUNICATIONS AND TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR) : (a) (i) Bihar Circle : The names of places where encroachment of land has taken place are :—Jamshedpur, Nawada, Kadirganj, Warsaliganj, Bettiah, Lealiganj, Supaul, Kanauli Bazar, Chakulia, Dholi, Darbhanga and Madhubani.

(ii) Patna Telephone District : Kidwaiपुरी, Patna.

(b) (i) Bihar Circle : 0.90 acres approx.

(ii) Patna Telephone District : 15960 (.36 acres) sq. ft. approximately.

(c) Yes Sir.

(d) Case has been initiated to get all the unauthorised occupants evicted under the Eviction of Unauthorised Occupants Act, 1971.

Issue of Licences for setting up Oxygen Plant

*555. SHRI K. P. UNNIKRISHNAN : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government are aware that many of the licences issued for starting oxygen plants in the country during the last three years could not be utilised due to the non-availability of indigenous machinery and difficulty in getting it imported ; and

(b) if so, the steps taken by Government to allow them to import necessary machinery to start these plants ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) and (b) Owing to a difficult foreign exchange position, Government have allowed only limited imports of plants and machinery for urgent requirements. Oxygen plants are now being manufactured in the country. As such it is considered that additional requirements of oxygen should be met from indigenous plants as a rule and imports allowed only in special circumstances.

परमाणु शक्ति का उत्पादन

*556. श्री अटल बिहारी वाजपेयी : क्या परमाणु उर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में परमाणु शक्ति के उत्पादन के सम्बन्ध में क्या आरम्भिक लक्ष्य तथा कार्यक्रम निर्धारित किया गया था ;

(ख) अब तक इस सम्बन्ध में क्या प्रगति हुई है उससे क्या परिणाम उपलब्ध हुए हैं ; और

(ग) इस सम्बन्ध में भव्ती योजना क्या है ?

प्रधान मंत्री, परमाणु ऊर्जा मंत्री, इलेक्ट्रॉनिक्स मंत्री तथा अंतरिक्ष मंत्री (श्रीमती इन्दिरा गांधी) : (क) से (ग) 1970-80 के 10 वर्षों में परमाणु ऊर्जा का विकास करने के लिए तैयार की गई उस रूपरेखा में, जिसके लिए शुभाव तो सन् 1968 में दे दिये गए थे किन्तु, जिसे अन्तिम रूप सन् 1970 में दिया जा सका था, यह परिकल्पना की गई थी कि सन् 1980 तक 2700 मॅगावाट क्षमता के बिजलीघर बाढ़ किये जायेंगे। इसमें से 1000 मॅगावाट बिजली उन बिजलीघरों से प्राप्त होंगी थी, जो या तो उस समय बन कर तैयार हो चुके थे या बनाये जा रहे थे तथा शेष 1700 मॅगावाट बिजली प्राप्त करने के लिए, चौथी पंचवर्षीय योजना में 3 ऐसे नये यूनिट, जिनमें से प्रत्येक की क्षमता 235 मॅगावाट है तथा 2 ऐसे यूनिट, जिनमें से प्रत्येक की क्षमता 500 मॅगावाट है, लगाये जाने थे। तारापुर में स्थापित किए गए 420 मॅगावाट क्षमता के बिजलीघर से प्राप्त हो रही बिजली के अलावा, यह अनुमान है कि पांचवीं पंचवर्षीय योजना में राजस्थान परमाणु विद्युत् परियोजना के प्रत्येक 200 मॅगावाट क्षमता वाले 2 यूनिटों तथा मद्रास परमाणु विद्युत् परियोजना के प्रत्येक 235 मॅगावाट क्षमता वाले 2 यूनिटों से कुल मिलाकर 870 मॅगावाट और बिजली प्राप्त होने लगेगी। यह भी अनुमान है कि पांचवीं पंचवर्षीय योजना में 470 मॅगावाट क्षमता वाले कांडू किस्म के एक अन्य बिजलीघर (नरोरा) का निर्माण-कार्य शुरू कर दिया जायगा; जिसका डिजायन अपेक्षाकृत उन्नत तथा कम खर्च वाला होगा। रूपरेखा में निर्धारित लक्ष्य को प्राप्त न कर सकने का कारण कुछ ऐसी समस्याएँ तथा विवशताएँ हैं जो कि रूपरेखा के तैयार हो जाने के बाद उत्पन्न हुई हैं। एक संशोधित रूपरेखा लगभग तैयार की जा चुकी है।

समयोपरि भत्ते का भुगतान

*559. श्री हकम चन्द कछवाय : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वित्तीय वर्ष 1972-73 में उनके मंत्रालय में काम करने वाले कर्म-

चारियों के समयोपरि भत्ते की राशि में वित्तीय वर्ष 1970-71 और 1971-72 की तुलना में काफी वृद्धि हुई है; और

(ख) यदि हाँ, तो उक्त वित्तीय वर्षों के दौरान समयोपरि भत्ते पर, वर्षवार, कितनी राशि व्यय की गयी ?

गृह मंत्री (श्री उमा शंकर शीक्षित) : (क) जी नहीं, श्रीमान।

(ख) इस सम्बन्ध में किया गया व्यय इस प्रकार है :-

1970-71	5,97,684 रुपये
1971-72	5,39,400 रुपये
1972-73	5,30,162 रुपये

Manufacture of Data Processing Machines

*560. SHRI K. BALAKRISHNAN : Will the Minister of ELECTRONICS be pleased to state :

(a) the value of Data Processing Machines manufactured in India during the last three years;

(b) whether the professional-grade computers used in these machines are also being manufactured indigenously;

(c) how many import substitutes have been developed in this area;

(d) the number of units manufacturing components for Data Processing Machines and the main categories of these components; and

(e) whether the development of these components will lead to their use in other industries ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI):

(a) The total value of the Data Processing Machines manufactured in India during the last three years is being collected.